

शहरी विकास विभाग  
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार  
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली

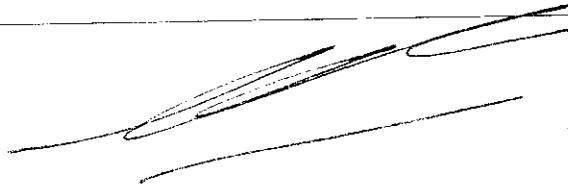
विधायक का नाम : श्री अजय दत्त

दिनांक : 07.08.2018

विधान सभा अतारांकित प्रश्न संख्या : 99

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर
क	कृपया अम्बेडकर नगर विधान सभा क्षेत्र के विधायक फंड का पिछले सात साल का खर्च व बकाया राशि का विवरण दें ;	<u>एम.एल.ए.लेड</u> अम्बेडकर नगर विधान सभा क्षेत्र के लिए विधायक निधि से 2011-12 से 2017-18 तक रूपये 23.44 करोड़ राशि स्वीकृत की गई।
ख	विधायक फंड से होने वाले कार्यों को कितने दिनों में पास करके विभाग को दिया जाता है; पूर्ण विवरण क्या है; और	<u>एम.एल.ए.लेड</u> वर्तमान एम.एल.ए.लेड गाईड लाईनस में समय सीमा निर्धारित नहीं है।
ग	विधायक फंड से क्या क्या काम किये जा सकते हैं, का पूर्ण ब्यौरा दीजिए ?	<u>एम.एल.ए.लेड</u> विधायक फंड से किये जाने वाले कार्यों की सूची संलग्न है।



As per existing Guidelines 2012, list of Permissible Works are as under:

- i. Construction of school buildings.
- ii. Construction of community halls/barat ghars/chaupals, other durable assests for public use on public/government land.
- iii. Construction of sub-ways wherever found technically feasible.
- iv. Hostels specially for working women or girl schools.
- v. Public libraries.
- vi. Construction of culverts, foot-bridges/bridges.
- vii. Public toilets at different locations.
- viii. Sports complexes.
- ix. Crematoriums or development of burial grounds.
- x. Construction of tube-wells and water tanks for providing drinking water to the people in villages, towns or cities, or execution of other works which may help in this respect.
- xi. Construction of roads and drains including part roads, approach roads, link roads as per approved layouts.
- xii. Sanitation
- xiii. Development of parks(except earth filling, planting of saplings, apply of compost manure)
- xiv. Computers to schools
- xv. Street lighting
- xvi. Provision of common services/community services including maintenance of group toilets, courtyard, common path and similar other services in privately owned katras subject to the stipulations that no ceiling on individual works or on total quantum of works per MLA will be imposed.
- xvii. Bus Stop and Bus 'Q' Shelter
- xviii. Garbage collection Centre like one's in NDMC area.
- xix. Solar Traffic Lights.
- xx. Provision of Ambulances/Refuse Collectors
- xxi. Rain Water Harvesting in government and public buildings and places including buildings and places of Local Bodies.
- xxii. The funds upto the limit of Rs. 35 lakh per MLA per year shall be released on the request of the concerned MLA for Relief to the victims of Natural Disaster / National Calamity declared by the Govt. and shall be credited into the L.G. / C.M. Relief fund.
- xxiii. The development / strengthening of common areas / common facilities / common passages balconies / Courtyards / Common stairs / toilet blocks and various facilities in the slum complexes developed by Slum & JJ Department and other such residential complexes is allowed under the Scheme.
- xxiv. Shifting of HT/LT lines (funds would be released as per laid down procedure by Power Department, GNCTD)
- xxv. Mobile vans for public library purpose only
- xxvi. Benches for public parks.
- xxvii. Porta Cabins with over 20 years of durability on Government land after obtaining NOC from the land owning agency.
- xxviii. Provision of PVC Overhead Tanks for portable water storage in JJ Clusters and Unauthorized Colonies;
- xxix. Provision of Porta Cabins with durability over 20 years in areas other then NDMC and Lutyen's Zone, on Government land after obtaining NOC from land owing agencies, for use as Temporary Offices for Resident Welfare Associations. The construction of Porta Cabins will also be allowed for setting up of Kendriya Bhandar, Mother Dairy Booth, Amul and Safal Outlets etc.

List of Permissible Works as per Orders of the UD Department are as under:

1. Inclusion of Installation of Gym Machine/Equipment in Open Park under MLALAD Scheme.
2. Inclusion of Permission for expenditure for Rs. 10.00 Lakh per constituency per year for the control of Dengue under MLALAD Scheme.
3. The MLALAD fund can be utilised for installation of CCTV/camera in residential area.
4. Works inside cooperative group Housing Society can be carried out through MLALAD fund.
5. Inclusion of High Mast Light at Road crossings, near Flyovers and Under-passes, Parks, Stadium and Golf Ground, Truck and Bus Terminals, Parking Lots, Market Complex developed by Government or any Government agency.